GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2082
ANSWERED ON:18.12.2013
IMPLEMENTATION OF SCP AND TSP
Rathwa Shri Ramsinhbhai Patalbhai;Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

Will the Minister of PLANNING be pleased to state:

- (a) the status of implementation of Special Component Plan (SCP) for Scheduled Castes and Tribal Sub-Plan (TSP) for Scheduled Tribes by the Centre and States during the last three years;
- (b) the details of the allocation of funds and expenditure made by various Central Ministries as well as State Governments during the last three years, year-wise;
- (c) the outstanding amount yet to be released by the Planning Commission under this component for the above period; and
- (d) the time by which the funds would be released?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

- (a) & (b): Guidelines for implementation of Scheduled Caste Sub Plan and Tribal Sub Plan were issued by the Planning Commission to the States/UTs in 2005, and to the Central Ministries/Departments in 2006. Based on the recommendations of the Narendra Jadhav Task Force constituted by Planning Commission, there is categorization of Central Ministries/Departments in 4 categories with varying degree of obligation for earmarking of Plan funds for SCSP and TSP from 2011-12. Allocation and Expenditure under SCSP & TSP for the last three years in respect of States and UTs are enclosed at Annexure-I & II, respectively. Allocation and Expenditure details in respect of Central Ministries / Departments for SCSP & TSP are available in Statement 21 and 21-A of Expenditure Budget Volume-I, respectively, starting from year 2011-12 onwards.
- (c) & (d): No such amount is available with Planning Commission under SCSP and TSP.